spent.

SHRI K.C. GEORGE : May I know the types of voluntary organisations to which these funds are given ?

RAJKUMARI AMRIT KAUR : Well, for example, the Ramakrishna Mission which do a very great deal of good work. There are other institutions like the Chittaranjan Cancer Hospital in Calcutta. There are institutions that are doing leprosy work. 3 For example there is a very fine leprosy clinic recently started at Amraoti in Madhya Pradesh and there are some Mission Hospitals and institutions that are doing good work for T.B. and other diseases.

BEGAM AIZAZ RASUL : Is priority given to those organisations which deal with women and children's diseases and their requirements ?

RAJKUMARI AMRIT KAUR : No priority is given. Grants are made according to the work, the calibre of the work and the needs of the organisation concerned.

CREDIT FACILITIES TO PUBLISHERS FOR CARRIAGE OF NEWSPAPER PARCELS

*64-A. SHRI C. G. K. REDDY : Will the Minister for RAILWAYS be pleased to state :

(a) whether credit facilities are allowed to publishers for the carriage of newspaper parcels over the Railways;

(&) whether the publishers make their payments regularly;

(c) whether any publisher in Madras had defaulted towards the end of last year to the extent of thousands of rupees;

(*d*) whether in spite of such default, credit was continued to such publisher; and

(e) whether publishers enjoying credit facilities still owe large sums of money to the Railways ?

to Questions

- THE MINISTER FOR RAILWAYS (SHRI LAL BAHADUR) : (a) Yes, just as to other firms of repute.

(6) Generally payments have been regular except in a very few instances.

(c) Yes.

[COUNCIL]

(d) Yes, as the payments .due were eventually made even though after some delay.

(e) No. Credit facilities have, however, been withdrawn from 'Dinasari' of Madras and 'Hindustan Newspapers Limited' of Bombay for continuing to default in payment.

SHRI C. G. K REDDY : Sir, I asked in part (e) whether publishers enjoying credit facilities still owe large sums of money.

SHRI LAL BAHADUR : I have said that as the payments due were eventually made, there is nothing in arrears now.

SHRI C. G. K. REDDY: Is it possible for the hon. Minister to lay a statement on the Table to let us know which publisher owes how much ?

SHRI LAL BAHADUR : There are no arrears. But if the hon. Member wants and if he can kindly come to me, I can give him the figures.

REFIXATION OF PAY SCALES OF STORES DISTRIBUTORS OF EX-B. N. RAILWAY

*65. SHRI S. N. DWIVEDY : Will the Minister for RAILWAYS be pleased to state :

(a) whether Government have received any representation during May 1952 on behalf of the Stores Distributors of ex-B. N. Railway regarding refixation of their present scale of pay; (b) if so, what steps have been taken by Government in the matter;

(c) whether it is a fact that their present scale of pay at the minimum base is less than that of the pre-Central Pay Commission Scale ; and

(d) if the answer to part (c) is in the affirmative, why such a discrepancy has been made ?

THE MINISTER FOR RAILWAYS (SHRI LAL BAHADUR): (a) Yes.

(b) The Government have care fully considered the representation and are inclined to the view that there is no case for a revision of the scales of pay already allotted.

(c) Yes.

(d) Government do not consider that there is a discrepancy. The scales of pay adopted on the recommenda tion of the Central Pay Commission are considerably better than the pre-Commission Central Pay Scales on the whole even though, in some cases like the present one, the minimum of the Central Pay Commission Scales is lower.

SHRI S. N. DWIVEDY : Has the Railway Joint Advisory Committee recommended the abolition of the Rs. 55—120 scale of pay in these cases ?

SHRI LAL BAHADUR : No; they -did not do that.

Searches carried out by Police in Cuttack

*6<5. SHRI S. N. DWIVEDY : Will the Minister for HOME AFFAIRS be pleased to state :

(a) whether any searches at the instance of the Special Police Establishment were carried out in Cuttack in the month of June $i95^2$ J

(b) if so, the names of persons whose houses were searched; and

(c) what was the purpose of those searches ?

THE MINISTER FOR HOME AFFAIRS (SHRI K. N. KATJU) : (a) to (c) The Special Police Establishment have been conducting an enquiry into certain allegations in relation to import licences by certain parties. Some searches were made in this connection at Cuttack in the month of June 1952. Since the investigation is still proceeding, it would not be fair nor in the public interest to disclose further details.

to Ouestions

SHRI S. N. DWIVEDY : Was there a search of Mr. Harekrushna Mahtab's house ?

SHRI K. N. KATJU : I cannot go into further details.

SHRI C. G. K. REDDY : May we know whether the allegation came from the Special Police Establishment itself ?

MR. CHAIRMAN: The hon. Minister has stated that as the investigation is still proceeding, it would not be fair or in the public interest to discuss the matter further.

SHRI S. MAHANTY : Has the legality of these searches been challenged in the High Court ?

MR. CHAIRMAN : Order, order. Question No. 67.

SHRI B. RATH : It has been done in the open, and there is no secrecy about it.

MR. CHAIRMAN : Still, the Minister has made that statement, and we have to accept it.

OFFICERS IN HYDERABAD STATE GOVERNMENT SERVICE

H7. SHRi K. NARAYANAPPA I Will the Minister for STATES be pleased to state :

(*a*) the number of officers from outside the State of Hyderabad who are employed under the Government of that State; and